

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 9415 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Baksa, Mushalpur

Dated Guwahati, the 03rd November, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ/BAK/2022/3301 dated 20.10.2022

Sir,

With reference to the above, I am directed to inform you that Smti Himakshi Thakuria Buragohain, Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. the evening of 23.12.2022 till the morning of 31.12.2022 (Probable period of journey) to visit Goa via Kolkata along with her husband Shri Dipankar Buragohain and two sons namely Chitraangad Buragohain and Shrihan Angad Buragohain, by the shortest possible route, as per existing Rules.

Smti Thakuria Buragohain may be informed accordingly.

Thanking you.

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 9416-9419, /A, dated- 03/11/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Himakshi Thakuria Buragohain,, Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur for information with reference to her letter No. CJ/BAK/2022/398 dated 19.10.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)